



2026:AHC:43563-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3073 of 2026

Pintu Chauhan

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Raj Kumar Singh, Sunil Kumar Singh
Counsel for Respondent(s) : G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not want to press the writ petition and seeks to withdraw it.
3. In view of the statement made, this writ petition is dismissed as withdrawn.

February 25, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)